

Central Administrative Tribunal Lucknow Bench Lucknow.

C.C.P. No. 48/2006 In O.A. No. 31/2005

This, the 7th day of December 2006

Hon'ble Mr. A. K. Singh, Member (A)

Hon'ble Mr. M. Kanthaiah, Member (J)

Daswant Ram aged about 55 years S/o Late Sri Dwarika Prasad R/OH.

No. LD 128-B/1, Shantipuram Colony Alambagh, Lucknow.

Applicant.

By Advocate Shri Amit Verma for Shri Alok Trivedi.

Versus

1. Sri R.K. Gupta, Adult, presently posted as Divisional Railway Manager, Northern Railway DRM Office, M.G. Marg, Hazratganj Lucknow.

2. Sri Shailendra Kumar, Adult, presently posted as Senior Divisional Personnel Officer, Northern Railway, DRM Office, M.G. Marg, Hazratganj, Lucknow.

Respondents.

By Advocate Shri Praveen Kumar for Sheri M. K. Singh.

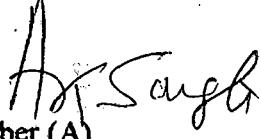
Order (Oral)

By Hon'ble Mr. M. K. Singh, Member(A)

The learned counsel for the respondents submits that the directions of this Tribunal as per order dated 18<sup>th</sup> May 2006 in O.A. 31/2005 has been fully complied with. Counsel for applicant affirms the same. In view of this, C.C.P. 48/2006 does not survive and hence dismissed as infructuous.

Member (J)

7-12-06

  
Member (A)

V.